

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4168

TO BE ANSWERED ON THE 11TH AUGUST, 2017

DEFENCE COOPERATION BETWEEN INDIA AND SINGAPORE

4168. SHRI MAHEISH GIRRI:

Will the Minister of DEFENCE जेके एच
be pleased to state:

- (a) whether high-level meetings, including at the level of the Defence Ministers have taken place between the two countries as part of the Strategic Partnership between India and Singapore – Renewed Spirit, New Energy, 2015 and if so, the details thereof;
- (b) whether the Government has taken steps to conduct joint military exercises and training between the Armies, Air Forces and Navies of the two nations and if so, the details thereof;
- (c) whether the two countries have worked towards collaboration in defence technology, co-development and co-production between the defence industries of the two countries and if so, the details thereof;
- (d) whether the Government has taken steps to increase bilateral Coast Guard Cooperation between the two countries and if so, the details thereof; and
- (e) whether the Government has established an appropriate mechanism for regular bilateral consultations and exchange of real time information on cyber issues, if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

राज्य मंत्री

(डा. सुभाष भामरे)

(a) A regular bilateral Defence Ministers' Dialogue has been institutionalised between India and Singapore since the signing of the revised Defence Cooperation Agreement in 2015. The first such Ministerial meeting was held in Singapore on 3rd June, 2016.

(b) Joint military exercises, namely, 'AGNI WARRIOR' and 'BOLD KURUKSHETRA' (Army to Army), 'SIMBEX' (Navy to Navy), and 'JOINT

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MILITARY TRAINING' (Air Force to Air Force) are regularly held between India and Singapore. Both countries also share wide ranging military training exchanges.

(c) India and Singapore have set up a Defence Industry Working Group (DIWG) to encourage cooperation between the defence industries to identify areas of co-production and co-development. In addition, Defence Technology Steering Committee (DTSC) for cooperation in defence research and development was set up in October 2006 between Defence Research and Development Organisation (DRDO) and Defence Science and Technology Agency (DSTA) of Singapore to pursue defence related science and technology cooperation.

(d) Bilateral Coast Guard cooperation is pursued actively and covers ship visits and professional exchanges on topics related to search and rescue, pollution response and maritime law enforcement.

(e) Bilateral discussions with Singapore on cyber issues are held as and when required. No formal mechanism for exchange of real time information on cyber issues between India and Singapore has been set up presently.
